

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCHCOURT-II

9. MA 1915/2019 IN C.P. (IB)-1506(MB)/2017

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021**

NAME OF THE PARTIES: - Kapokh Fibers & Industries Ltd
V/s
Afloat Textile (India) Ltd
Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC). Ld. Counsel Ms. Vidisha Poonja appeared for the Petitioner/Applicant. She filed an urgent mentioning praciepe, heard and the mentioning praciepe is allowed. RP is directed to issue notice to the suspended directors intimating the next date of hearing. **List the matter on 23rd February 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 2nd day of Feb 2021
ANKIT